

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 14 SEP 1994

APPLICATION NUMBER, 921 of 1994.

APPLICANTS:

Smt. Leela S. Jain and three Others v/s. General Manager, Bangalore
To. Telecom Dist and two others.

RESPONDENTS:

1. Sri.C.V.Rajashekhar,
Advocate, No.693/39-01
Out-House, Sajjan Rao Road,
Vishweshwarapuram, Bangalore-4.
2. Sri.G.Shanthappa, Addl.C.G.S.C.
High Court Bldg, Bangalore.1

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on Second September, 1994.

Issued on
14/9/94

of
/C

for S. B. Narasimha
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

ORIGINAL APPLICATION No.921/1994

FRIDAY, THIS THE 2ND DAY OF SEPTEMBER, 1994

SHRI JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

SHRI T.V. RAMANAN ... MEMBER (A)

Smt. Leela S. Jain,
Telephone Supervisor,
Department of Telecommunications,
Bangalore Telecom District,
Shankarapuram I/D Exchange,
Bull Temple Road,
Bangalore - 560 019.

2. Smt. Padmavathy Vedavyas,
Telephone Supervisor,
Department of Telecommunications,
Bangalore Telecom District,
Shankarapuram I/D Exchange,
Bull Temple Road,
Bangalore-560 004.

3. Smt. Suma Ranganath,
Telephone Supervisor,
Department of Telecommunications,
Bangalore Telecom District,
Vijayanagar I/D Exchange,
Bangalore - 560 010.

4. Smt. Vasanthamma K.G.,
Telephone Supervisor,
Department of Telecommunications,
Bangalore Telecom District,
Malleswaram I/D Exchange,
Bangalore - 560 020.

... Applicants

(By Advocate Shri C.V. Rajashekhar)

Vs.

1. The General Manager,
Bangalore Telecom District,
Chamber of Commerce Building,
K.G.Road, Bangalore-560 009.

2. Sr. Sub-Divisional Engineer (Staff-II),
Bangalore Telecom District,
K.G.Road, Bangalore-560 009.

Union of India by its Secretary,
Ministry of Communications,
New Delhi - 110 001.

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Respondents

(By Advocate Shri G. Shanthappa,
Central Govt. Addl. Stg. Counsel).



ORDER

Shri Justice P.K. Shyamsundar, Vice Chairman:

Having heard both sides, we propose to dispose off this application at the admission stage itself.

2. This application, in which the 4 people have joined in to assail an order transferring them from one Telephone Exchange to another Telephone Exchange in Bangalore itself contending, interalia, that in the guise of a transfer order they have been brought down to a lower level putting them into the humiliating position of being required to work under their own juniors, etc., etc.

3. One of our learned members issued an order of Interim stay. Along with, the applicants have also submitted representations alleging unjust transfer and those representations are said to have remained undisposed. Under the circumstances, we think it appropriate to direct the department to dispose off the applicants' representations said to have been made on 7.6.1994 within two months from the date of this order. In the meanwhile, the applicants will do well to join the new place of posting and work in whatever capacity they are asked to do. In case, their representations do not bear the anticipated fruit, they are welcome to come back to the Tribunal and take up the issue once again before us. To facilitate the same, we leave open all the contentions raised in this application and direct the department to dispose of these representations as objectively as possible. The Interim stay granted is vacated.

TRUE COPY

4. This application is disposed off finally as aforesaid.

No costs.

S. Shyamsundar
Section Officer (4/9)
Central Administrative Tribunal
Bangalore Bench
Bangalore

Sd/-
(T.V. RAMANAN)
MEMBER (A)

Sd/-
(P.K. SHYAMSUNDAR)
VICE CHAIRMAN